



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.07.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 02.07.2026 were not taken up. The next date of Hearing in the matters is **07.08.2026**.

| S. No. | Case No.                                                                                                                          | Name of the parties                                                                  | Counsel for Appellants | Counsel for Respondents                                                                                            |
|--------|-----------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------|------------------------|--------------------------------------------------------------------------------------------------------------------|
| 1.     | Comp. App. (AT) (Ins) No. 1624 – 1626 of 2025 & I.A. No. 6395, 6396, 6397, 6398, 6399, 6400, 6401, 6403 of 2025                   | Sun Infonet Pvt. Ltd.<br>Vs.<br>Haryana Telecom Ltd. & Ors.<br><br><b>With</b>       | Archna Yadav           | Kumar Anurag Singh<br>Zain A. Khan<br>Dev Aaryan-R3<br>Dhruv Joshi<br>Vibhav V. Nath<br>Naman Joshi<br>Shivam Gera |
| 2.     | Comp. App. (AT) (Ins) No. 1789 – 1792 of 2025 & I.A. No. 6981, 6982, 6983, 6984, 6986, 6987, 6988, 6985, 6989, 6990, 6991 of 2025 | Rama Land & Finance Company<br>Vs.<br>Haryana Telecom Ltd. & Ors.<br><br><b>With</b> | Pulkit Deora           | Kumar Anurag Singh<br>Zain A. Khan<br>Dev Aaryan-R3<br>Dhruv Joshi<br>Vibhav V. Nath<br>Naman Joshi<br>Shivam Gera |
| 3.     | Comp. App. (AT) (Ins) No. 1648 & 1649 of 2025 & I.A. No. 6501, 6502, 6503, 6504 of 2025<br><b>(With Defects)</b>                  | Deepinder Singh & Ors.<br>Vs.<br>Abhimanyu Singh Mehlawat & Anr.<br><br><b>With</b>  | Karan Malhotra         | Kumar Anurag Singh<br>Zain A. Khan<br>Dev Aaryan-R3<br>Dhruv Joshi<br>Vibhav V. Nath<br>Naman Joshi<br>Shivam Gera |

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| 4. | Comp. App. (AT) (Ins) No. 1650 – 1656 of 2025 & I.A. No. 6505, 6506, 6507, 6508, 6509, 6510, 6511, 6512, 6513, 6514, 6515, 6516, 6517, 6518, 7033 of 2025<br><br><b>(With Defects)</b> | Madhava Prasad Vs. Abhimanyu Singh Mehlawat & Anr.<br><br><b>With</b> | Karan Malhotra | Kumar Anurag Singh<br>Zain A. Khan<br>Dev Aaryan-R3<br>Dhruv Joshi<br>Vibhav V. Nath<br>Naman Joshi<br>Shivam Gera |
| 5. | Comp. App. (AT) (Ins) No. 2045 of 2025 & I.A. No. 7996, 7997, 7998, 7999 of 2025                                                                                                       | ICL Enterprises LLP & Anr. Vs. Haryana Telecom Ltd. & Ors.            | Eshna Kumar    | Kumar Anurag Singh<br>Zain A. Khan<br>Dev Aaryan-R3<br>Dhruv Joshi<br>Vibhav V. Nath<br>Naman Joshi<br>Shivam Gera |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar